

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 24.11.2025

DIVISION BENCHES

1	Hon'ble The Chief Justice & Hon'ble Mr. Justice Rajesh Shankar	Monday to Wednesday) (Whole Day)	• LPA : [Fresh Filing, Orders, Admission] • WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing, Orders, Admission & Hearing • Cases referred to D.B. • Writ petitions challenging Vires & Validity of Acts and Rules • All matters relating to Tender (excluding admitted contractual dues) , Auction/E-Auction :- Orders, Admission & Hearing • Cases related to Judicial Officers • Matters relating to staff of the High Court and District Judiciary • All matter relating to High Court and Dist. Judiciary irrespective of any assignment made prior on 25.09.2024 • Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.) • Arbitration Appeals of value more than Rs. 2 crores • Commercial Appellate Division including all matters arising out of Commercial Courts • CAT matters • All residual and other matters. • Tied up and Assigned matters
	Hon'ble The Chief Justice & Hon'ble Mr. Justice Rajesh Shankar	(Thursday) (1stHalf) (Friday) (Whole Day)	• W.P.(PIL):- Fresh filing, Orders, Admission.
2	Hon'ble Mr. Justice S.N. Prasad & Hon'ble Mr. Justice Arun Kumar Rai	(Monday & Tuesday) (Whole Day) (Wednesday) (1stHalf) (Thursday & Friday) (Whole Day)	• LPA :- Hearing • All matters relating to Mines (including Minor Mineral) • F.A.(D.B.) :- Orders, Admission & Hearing • A.C.(D.B.) • D. Ref.:- Orders, Admission & Hearing • Cr. Appeal (D.B.):-[upto 2000]:- Hearing. • Cr. Appeal (D.B.):-[Year upto 2018]:- Hearing (In Custody) • Cr. M.P. (DB) • Cr. Rev. (DB) • W.P.(Cr) arising out of preventive detention :- Orders, Admission & Hearing • Tied up and Assigned matters

3	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Wednesday) (Whole Day) (Thursday) (1stHalf) (Friday) (Whole Day)	• Special Bench for monitoring cases involving MP & MLA • Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench:- Orders, Admission & Hearing • W.P. (Habeas Corpus) • Acq. Appeal (DB) • Cr. Appeal (D.B.): - Fresh Filing, Orders, Admission • Cr. Appeal (D.B.): - [Year 2001 to 2004]: - Hearing. • Cr. Appeal (D.B.): - [Year 2019 onwards]: - Hearing (In Custody) • Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders & Admission • Writ petitions relating to mercy petitions or applications for commutation :- Fresh Filing, Orders, Admission & Hearing. • Tied up and Assigned matters
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SINGLE BENCHES

1	Hon'ble The Chief Justice	(Thursday) (After the Division Bench)	• Arbitration Applications filed u/s 11 of Arbitration and Conciliation Act • Tied –up &Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Wednesday) (After the Division Bench)	• A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to P.M.L. Act :- Fresh filing, Orders, Admission &Hearing • Tied up &Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Thursday) (After the Division Bench)	• A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to N.I.A. Act. :- Fresh filing, Orders, Admission &Hearing • Tied –up &Assigned matters
4	Sri Ananda Sen, J.	(Monday to Friday) (Whole Day)	• WPS (Year 2021 onwards) :- Fresh Filing, Orders, Admission & Hearing • Tied –up &Assigned matters
5	Hon'ble Mr. Justice Rajesh Shankar	(Thursday) (After the Division Bench)	• WPC(year upto 2016)(including admitted contractual dues):- Fresh Filing, Orders, Admission & Hearing. • Tied –up &Assigned matters
6	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Friday) (Whole Day)	• Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.: - Fresh Filing, Orders, Admission & Hearing • Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission & Hearing. • Tied –up &Assigned matters

7	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole Day)	• WPC(year 2017 onwards):- (including admitted contractual dues) Fresh Filing, Orders, Admission & Hearing • Criminal Appeal (S.J) [Year upto 2007]:- Hearing • Tied –up &Assigned matters.
8	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Friday) (Whole Day)	• First Appeal :- Fresh filing, Orders, Admission & Hearing. • Second Appeal :- Fresh filing, Orders, Admission & Hearing. • Tied –up &Assigned matters
9	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Friday) (Whole day)	• A.B.A.-Fresh filing, Orders &Admission • Criminal Revision :- Fresh filing, Orders, Admission & Hearing. • A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing • All matters related to Fodder Scam:- Orders, Admission &Hearing. • Tied –up & Assigned matters
10	Hon'ble Mr. Justice Deepak Roshan	(Monday to Friday) (Whole Day)	• WPS [Year upto 2020]:- Fresh Filing, Orders, Admission & Hearing. • WPL :-Fresh Filing, Orders, Admission & Hearing • Tied –up & Assigned matters
11	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (Whole day)	• M.A. :- Fresh filing, Orders, Admission & Hearing. • C.M.P. under Article 227 of Constitution of India:-Fresh filing, Orders, Admission & Hearing. • Tied –up &Assigned matters
12	Hon'ble Mr. Justice Ambuj Nath	Monday to Friday (Whole day)	• Regular Bail:- Fresh Filing, Orders, Admission • Criminal Writ:- Fresh Filing, Orders, Admission & Hearing • Tied –up &Assigned matters
13	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	• Criminal Appeal (S.J):- Fresh Filing, Orders, Admission • Criminal Appeal (S.J) [Year 2008 to Year 2016]:- Hearing • C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission &Hearing. • Tied –up &Assigned matters

14	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Thursday) (After the Division Bench)	• Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission & Hearing. • Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission & Hearing • Tr Petn (CrI); Cr. Ref:- Fresh Filing, Orders, Admission & Hearing • Tied –up & Assigned matters
15	Hon'ble Mr. Justice Arun Kumar Rai	(Wednesday) (After the Division Bench)	• WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters:- Fresh Filing, Orders, Admission & Hearing. • Arbitration Applications u/s 9 of Arbitration and Conciliation Act & Arbitration Appeals of value less than Rs. 2 crores. • Criminal Appeal (S.J)[Year 2017 onwards]:- Hearing • Tied –up & Assigned matter

NOTE:

- *ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.*
- *LISTING OF C.M.P / CONT.(C) /C.REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) /C.REVIEW HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED*
- *ALL PART HEARD MATTERS TO STAND RELEASED*